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18/3/08

Hon Mr Ashok S. Karamadi JM

Sri S.K. Mishra learned counsel
for the applicant has sent illness slip.

List for admission on 17.4.08.


JM

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file
19.3.08

O.A.No. 1257/05

Notes of Registry

M. C. A file refer,

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8/4

17.04.08

Hon' Mr. Ashok S. Karamadi, J.M.

There is no representation on behalf of the
applicant even in the revised call. Sri A. Tripathi
counsel for the respondents is present. Having regard
to the earlier ordersheets I do not find any
justifiable grounds to adjourn this case. Accordingly
this OA is dismissed in default and for non
prosecution.


J.M.

mcg/